

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:7284

ANSWERED ON:13.05.2005

HOUSING FOR THE HANDICAPPED

Ahir Shri Hansraj Gangaram;Barad Shri Jashubhai Dhanabhai;Vallabbhaneni Shri Balashowry

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of shortage of houses for the needy people in rural areas as on date, State-wise;
- (b) the target fixed originally under Indira Awas Yojna (IAY) and that achieved so far;
- (c) the details of monitoring agencies to check the quality of houses under Indira Awas Yojna;
- (d) whether the Union Government has formulated any scheme to provide houses to the handicapped persons living below poverty line in the country;
- (e) if so, the details of the same, State-wise particularly in Gujarat; and
- (f) the total number of handicapped persons benefited therefrom till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) As per the estimates made available by 2001 Census, the housing shortage in the rural areas is about 148.33 lakh. Details of State-wise housing shortage in the rural areas are at Annexure -I.

(b) Under the Indira A wasa Yojana (IAY), targets are fixed on year-to-year basis depending upon the annual budgetary allocation. However, since inception of the Scheme i.e. 1985-86, against the target of 153.42 lakh houses, about 127.47 lakh houses have so far been constructed under the Scheme.

(c) Indira Awaas Yojana (IAY) is continuously reviewed on the basis of Monthly and Annual Reports received from the States/Union Territories. Senior officers at the level of Deputy Secretaries and above in the Ministry are appointed as Area Officers for different States/Union Territories. These Areas Officers visit the allotted States/Union Territories from time to time and monitor the implementation of the programme at the grassroot level. The District Level Monitoring Agencies (DLMs) also undertake physical verification of assets created under the Scheme in selected districts.

(d)to(f) There is no separate scheme to provide assistance for construction of houses to the handicapped persons living Below the Poverty Line (BPL). However, 3% of the funds are earmarked for physically handicapped persons under the Indira Awaas Yojana (IAY). Details of houses constructed under Indira Awaas Yojana for physically handicapped persons are maintained in this Ministry only from 1998-1999. Accordingly, State-wise details of number of houses constructed for handicapped persons till date are at Annexure - II.

Annexure - I

Annexure I as referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 7284 due for reply on 13.5.2005

STATE- WISE BREAK UP OF RURAL HOUSING SHORTAGE

Sl.No. Name of the States/Uts Housing Shortage based on 2001 Census

1 2 3

1	ANDHRA PRADESH	1350282
2	ARUNACHAL PRADESH	105728
3	ASSAM	2241230
4	BIHAR	4210293
5	CHHATISGARH	115528
6	GOA	6422

7	GUJARAT	674354
8	HARYANA	55572
9	HIMACHAL PRADESH	15928
10	JAMMU & KASHMIR	92923
11	JHARKHAND	105867
12	KARNATAKA	436638
13	KERALA	261347
14	MADHYA PRADESH	207744
15	MAHARASHTRA	612441
16	MANIPUR	69062
17	MEGHALAYA	148657
18	MIZORAM	30250
19	NAGALAND	97157
20	ORISSA	655617
21	PUNJAB	75374
22	RAJASTHAN	258634
23	SIKKIM	11944
24	TAMIL NADU	431010
25	TRIPURA	174835
26	UTTARANCHAL	53521
27	UTTAR PRADESH	1324028
28	WEST BENGAL	974479
29	A&N ISLANDS	17890
30	CHANDIGARH	1232
31	D&N HAVELI	1926
32	DAMAN & DIU	787
33	DELHI	7200
34	LAKSHADWEEP	190
35	PONDICHERY	7778

TOTAL 14833868

Annexure - II

Annexure -II as referred to in reply to parts (d) to (f) of the Lok Sabha Unstarred Question No. 7284 due for reply on 13.5.2005

Statement showing state- wise number of houses constructed and numbet of houses constructed for handicapped and mentally challanged person under the IAY from 1998-99 till date

Sl. No Name of the State / UTs Number of Houses Constructed/Upgraded
Constructed/ to the Physically
Upgraded mentally challenged

1	ANDHRA PRADESH	625624	8095
2	ARUNACHAL PRADESH	25854	102
3	ASSAM	427089	6113
4	BIHAR	1175365	1935
5	CHHATTISGARH	95464	565
6	GOA	2319	0
7	GUJARAT	195756	2201
8	HARYANA	67534	549
9	HIMACHAL PRADESH	26310	219
10	JAMMU & KASHMIR	41423	0
11	JHARKHAND	247310	1013
12	KARNATAKA	306258	1218
13	KERALA	182395	615
14	MADHYA PRADESH	512346	5437
15	MAHARASHTRA	560326	1969
16	MANIPUR	12245	145
17	MEGHALAYA	22911	154
18	MIZORAM	10711	52
19	NAGALAND	37032	145
20	ORISSA	1070470	2000
21	PUNJAB	36069	471
22	RAJASTHAN	253182	580
23	SIKKIM	8280	155
24	TAMIL NADU	395340	3140
25	TRIPURA	73942	413
26	UTTAR PRADESH	1184185	6630
27	UTTARANCHAL	84861	450
28	WEST BENGAL	570149	6965

29	A&N ISLANDS	2191	0
30	D&N HAVELI	328	0
31	DAMAN & DIU	126	2
32	LAKHSHADWEEP	146	1
33	PONDICHERRY	2156	0

TOTAL		8255697	51334
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